

High Court of Jammu and Kashmir at Srinagar

ORDER

No:- 96

Dated:- 20-4-2017

In continuation of the earlier practice, it is ordered that the Headquarter of Shri Justice Ramalingam Sudhakar (First Puisne Judge), shall be at Srinagar w.e.f. 8<sup>th</sup> of May, 2017 in connection with Annual Darbar Move, subject, however, to the rider that during this period, roster can be provided to him in the Jammu Wing of the High Court also.

Jammu:

Dated: 19.04.2017

Sd/-  
(Badar Durrez Ahmed)  
Chief Justice

No:- 2880-98/9.S

Dated:- 20-4-2017

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar 12/4
4. Registrar Judicial, High Court of J&K, Jammu / Srinagar.
5. Joint Registrar (Judicial/Protocol), High Court of J&K, Jammu / Srinagar.
6. Chief Accounts Officer, High Court of J&K, Srinagar. 12/4  
..... for information and necessary action.
7. Incharge NIC, High Court of J&K, Srinagar for uploading the same on the High Court Website.
8. Office file.

12/20/4/17  
(Sanjay Dhar)  
Registrar General